

Mayank Kumar Jain, HJS
Registrar General



No. 286/Admin. (Services)/2019
Dated: June 20, 2019

To,
The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

Subject: Regarding nomination of District & Sessions Judges, Judicial Officers of equivalent rank on deputation and Senior ADJs for participation in the Workshop on Anticipatory Bail to be held on 30th June, 2019 at JTRI, Lucknow.

Madam,

With reference to your letter no. JTRI/1131 dated June 18, 2019 and letter no. JTRI/1140 dated June 20, 2019 on the above mentioned subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the schedule of Workshop on Anticipatory Bail to be held on 30th June, 2019 at JTRI, Lucknow and nominated the officers mentioned in the enclosed lists A, B and C for the aforesaid workshop.

I, therefore, request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Mayank Kumar Jain
(Mayank Kumar Jain) 20.6.19
Registrar General

No. 286 (i)/Admin. (Services)/2019

dated: June 20, 2019

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad. Nominated District & Sessions Judges are requested to kindly attend the said workshop at JTRI.
3. The District & Sessions Judges Shahjahanpur, Unnao, Ballia, Gonda, Jhansi, Bareilly, Azamgarh, Meerut, Kanpur Nagar, Basti, Shravasti at Bhinga, Gorakhpur, Sant Kabir Nagar, Jaunpur and Mathura to kindly inform the officer concerned accordingly.
4. The following officers with the request to kindly attend the said Workshop:
S/Sri
 - i. Kautilya Gaur, Member, Administrative Tribunal, UP II & III, Lucknow.
 - ii. Viqar Ahmed Ansari, Chairman & Member, Administrative Tribunal, UP III & I, Lucknow.
 - iii. Bhopal Singh, Presiding Officer, Commercial Court, Moradabad.
 - iv. Pramod Kumar-V, Presiding Officer, Commercial Court, Aligarh.
 - v. Hasnain Qureshi, Presiding Officer, Commercial Court, Kanpur Nagar.
 - vi. Ram Pal Singh-II, Presiding Officer, Commercial Court, Agra.
 - vii. Smt. Prem Kala Singh, Chairman, Commercial Tax Tribunal, Lucknow.
 - viii. Dinesh Kumar Singh-II, Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
 - ix. Sanjay Khare, Principal Secretary (Legislative), Government of U.P., Lucknow.
 - x. Jai Prakash Singh-II, Principal Secretary (Parliamentary Affair), Government of U.P., Lucknow
 - xi. Devi Shanker Prasad Srivastava, Special Officer- Vigilance, High Court, Allahabad.



- xii. Mayank Kumar Jain, Registrar General, High Court, Allahabad.
 - xiii. Manvendra Singh, Senior Registrar, High Court, Lucknow Bench, Lucknow.
 - xiv. Smt. Saroj Yadav, Director, JTRI, Lucknow
 - xv. Ashok Kumar-VIII, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Varanasi.
 - xvi. Subhash Chandra Sharma, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Kanpur Nagar.
 - xvii. Pradeep Kumar Consul, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Moradabad.
 - xviii. Rajendra Kumar-III, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Gautambuddha Nagar.
 - xix. Nisamuddin, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Bareilly.
 - xx. Syed Waiz Mian, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Meerut.
 - xxi. Chandra Shekhar Prasad, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Allahabad.
 - xxii. Chandra Bhan-III, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Faizabad.
 - xxiii. Vivek Kumar Dubey, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Basti.
 - xxiv. Yashwant Kumar Mishra, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Jhansi.
 - xxv. Pramod Kumar Srivastava-II, Presiding Officer, Land Acquisition Rehabilitation & Resettlement Authority, Agra.
 - xxvi. Sanjay Kumar Dey, Presiding Officer, Motor Accident Claim Tribunal, Bareilly
 - xxvii. Pradeep Kumar Gupta, Presiding Officer, Motor Accident Claim Tribunal, Unnao.
 - xxviii. Nalin Kumar Srivastava, Presiding Officer, Motor Accident Claim Tribunal, Ghaziabad.
 - xxix. Gyan Prakash Tewari-I, Presiding Officer, Motor Accident Claim Tribunal, Kaushambi.
 - xxx. Atul Kumar Gupta, Chairman, State Transport Appl. Tribunal, Lucknow.
 - xxxi. Smt. Jyotsana Sharma, Member Secretary, U.P. State Legal Services Authority, Lucknow
 - xxxii. Shiv Kumar-I, Legal Advisor, UPSRTC, Lucknow.
 - xxxiii. Sanjeev Fauzdar, Presiding Officer, Avas Avam Vikas Parishad, Agra
 - xxxiv. Santosh Rai, Addl. Director(Research) JTRI, Lucknow.
 - xxxv. Avnish Saxena, Registrar (J)(Listing), High Court, Allahabad.
5. The O.S.D.(Computer), High Court, Allahabad.

Enclosure: As above

S. Kumar
20/6/19
I/c Registrar (J) (Services)

List of District Judges

SL	Name Of District Judges Mr/Mrs/Ms/Dr	District
1.	Ajai Kumar Srivastava-I	Agra
2.	Naveen Srivastava	Aligarh
3.	Anil Kumar Ojha	Allahabad
4.	Amar Jeet Tripathi	Ambedkar Nagar
5.	Kuldeep Kumar-II (OSD)	Amethi
6.	Dr. Ashok Kumar Singh-IV	Amroha
7.	Sushil Kumar-II	Auraiya
8.	Sarvesh Kumar	Azamgarh
9.	Gajendra Kumar	Ballia
10.	Surendra Singh-I	Balrampur
11.	Radhey Shyam Yadava	Banda
12.	Smt. Neerja Singh	Barabanki
13.	Ajay Tyagi	Bareilly
14.	Rajive Goyal	Basti
15.	Sant Ram	Bhadohi at Gyanpur
16.	Allah Rakhai	Bijnor
17.	Dr. Ajay Krishna Vishvesha	Budaun
18.	Neel Kuntha Sahay	Bulandshahar
19.	Pramod Kumar Sharma	Chandauli
20.	Badam Singh	Chitrakoot
21.	Arun Kumar Misra	Deoria
22.	Smt. Renu Agarwal	Etah
23.	Dileep Singh Yadav	Etawah
24.	Neeraj Nigam	Faizabad
25.	Smt. Jai Shree Ahuja	Farrukhabad
26.	Vinod Kumar-III	Fatehpur
27.	Satish Kumar-II	Firozabad
28.	Vishesh Sharma	Gautam Budha Nagar
29.	Dinesh Kumar Sharma-III	Ghaziabad
30.	Umesh Kumar Sharma	Ghazipur
31.	Raghvendra	Gonda

32.	Govind Ballabh (SHARMA)	Gorakhpur
33.	Mohd. Aslam	Hamirpur
34.	Vinod Kumar Singh-III	Hapur
35.	Syed Aftab Husain Rizvi	Hardoi
36.	Ramesh Chandra-V	Hathras
37.	Anil Kumar Gupta	Jalaun at Orai
38.	Om Prakash Tripathi	Jaunpur
39.	Pramod Kumar-I	Jhansi
40.	Mushir Ahmad Abbasi	Kannauj
41.	Arun Chandra Srivastava	Kasganj
42.	Mahfooz Ali	Kaushambi
43.	Shiv Shanker Prasad	Lakhimpur Kheri
44.	Madan Lal Nigam	Lalitpur
45.	Surendra Kumar Yadav	Lucknow
46.	Mahtab Ahmad	Mahoba
47.	Vijendra Singh	Mainpuri
48.	Ashok Kumar Singh-III	Mathura
49.	Mukesh Mishra	Mau
50.	Anil Kumar Pundir	Meerut
51.	Surendra Kumar Singh-I	Mirzapur
52.	Shashi Kant Shukla	Moradabad
53.	Sanjay Kumar Pachori	Muzaffar Nagar
54.	Nand Lal	Pratapgarh
55.	Subhash Chand	Ramabai Nagar
56.	Smt. Alka Srivastava	Rampur
57.	Rajiv Sharma	Saharanpur
58.	Ram Babu Sharma	Sant Kabir Nagar
59.	Smt. Sadhna Rani (THAKUR)	Shahjahanpur
60.	Anoop Kumar Goel	Shamli
61.	Rama Nand	Shravasti at Bhinga
62.	Prem Nath	Siddharth Nagar
63.	Surendra Prasad (MISHRA)	Sonbhadra
64.	Tanvir Ahmad	Sultanpur
65.	Mohd. Azahar Husain Idrisi	Unnao
66.	Umesh Chandra Sharma	Varanasi

Judicial Officers of the Rank of District Judges on Deputation

Sl. No.	Name of Officer (Mr/Mrs/Ms/Dr.)	Designation	Place of Posting
1.	Kautilya Gaur	Member	Administrative Tribunal, UP II & III, Lucknow
2.	Viqar Ahmed Ansari	Chairman & Member	Administrative Tribunal, UP III & I, Lucknow
3.	Bhopal Singh	Presiding Officer	Commercial Court, Moradabad
4.	Pramod Kumar-V	Presiding Officer	Commercial Court, Aligarh
5.	Hasnain Qureshi	Presiding Officer	Commercial Court, Kanpur Nagar
6.	Ram Pal Singh-II	Presiding Officer	Commercial Court, Agra
7.	Smt. Prem Kala Singh	Chairman	Commercial Tax Tribunal, Lucknow
8.	Dinesh Kumar Singh-II	Principal Secretary (Law) & L.R.	Government of U.P., Lucknow
9.	Sanjay Khare	Principal Secretary (Legislative)	Government of U.P., Lucknow
10.	Jai Prakash Singh-II	Principal Secretary (Parliamentary Affair)	Government of U.P., Lucknow
11.	Devi Shanker Prasad Srivastava	Special Officer-Vigilance	High Court, Allahabad
12.	Mayank Kumar Jain	Registrar General	High Court, Allahabad
13.	Manvendra Singh	Senior Registrar	High Court, Lucknow Bench, Lucknow
14.	Smt. Saroj Yadav	Director	JTRI, Lucknow
15.	Ashok Kumar-VIII	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Varanasi
16.	Subhash Chandra Sharma	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Kanpur Nagar
17.	Pradeep Kumar Consul	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Moradabad
18.	Rajendra Kumar-III	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Gautambuddha Nagar
19.	Nisamuddin	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Bareilly
20.	Syed Waiz Mian	Presiding Officer	Land Acquisition Rehabilitation &

			Resettlement Authority, Meerut
21.	Chandra Shekhar Prasad	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Allahabad
22.	Chandra Bhan-III	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Faizabad
23.	Vivek Kumar Dubey	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Basti
24.	Yashwant Kumar Mishra	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Jhansi
25.	Pramod Kumar Srivastava-II	Presiding Officer	Land Acquisition Rehabilitation & Resettlement Authority, Agra
26.	Sanjay Kumar Dey	Presiding Officer	Motor Accident Claim Tribunal, Bareilly
27.	Pradeep Kumar Gupta	Presiding Officer	Motor Accident Claim Tribunal, Unnao
28.	Nalin Kumar Srivastava	Presiding Officer	Motor Accident Claim Tribunal, Ghaziabad
29.	Gyan Prakash Tewari-I	Presiding Officer	Motor Accident Claim Tribunal, Kaushambi
30.	Atul Kumar Gupta	Chairman	State Transport Appl. Tribunal, Lucknow
31.	Smt. Jyotsana Sharma	Member Secretary	U.P. State Legal Services Authority, Lucknow

Judicial Officers likely to become District Judge

Sl.	Name of Officers	Designation & Place of Posting
1.	Sri Jai Shankar Mishra	ADJ, Shahjahanpur
2.	Sri Mridulesh Kumar Singh	ADJ, Unnao
3.	Sri Shiv Mani Shukla	ADJ, Ballia
4.	Sri Shiv Kumar-I	Legal Advisor, UPSRTC, Lucknow
5.	Sri Gulab Singh-I	ADJ, Gonda
6.	Sri Ashwini Kumar Tripathi	ADJ, Jhansi
7.	Sri Jitendra Kumar Sinha	ADJ, Bareilly
8.	Sri Vivek Sangal	ADJ, Azamgarh
9.	Sri Abdul Shahid	Principal Judge, Family Court, Meerut
10.	Sri Gaurav Kumar Srivastava	Special Judge (SC/ ST Act.), Azamgarh
11.	Sri Rajat Singh Jain	ADJ, Kanpur Nagar
12.	Sri Sanjeev Fauzdar	Presiding Officer, Avas Avam Vikas Parishad, Agra
13.	Sri Anil Kumar-X	ADJ, Basti
14.	Sri Santosh Rai	Addl. Director (Research), JTRI, Lucknow
15.	Sri Tej Pratap Tiwari	ADJ (FTC), Shrawasti at Bhinga
16.	Sri Virjendra Kumar Singh	ADJ, Gorakhpur
17.	Sri Sandeep Jain	ADJ, Santkabir Nagar
18.	Sri Avnish Saxena	Registrar (J) (Listing), High Court, Allahabad
19.	Sri Ashok Kumar Singh-VII	ADJ, Jaunpur
20.	Sri Anil Kumar Jha	ADJ, Mathura